

MINUTES OF THE MEETING No. 24/10 dated 9.9.2009 UNDER THE CHAIRMANSHIP OF Shri V.K Srivastava, Addl. DG

The Committee first considered minutes of the ALC Meeting No.23/10 for confirmation and confirmed and adopted the same without any change.

Case No A-114 NC No.24/10 Dated 9.9.09	M/ s Surya International, F.No.01/83/50/17 /AM08/DES-IV RLA F.No.08/24/40/347/AM07 Lic.No.0810064076 dated 3.4.07
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The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the DC(SSI). Accordingly the case may be re-listed on 23.9.2009.

Case No A-115 NC No.24/10 Dated 9.9.09	M/ s VVF Ltd, Mumbai, F.No.01/83/162/332 /AM10/DES-IV RLA F.No.03/95/40/108/AM10
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The Committee considered the case as per agenda. The representative of Deptt. of C&PC (Chem.Div) present in the meeting. The Committee defer the case for two weeks for consideration. Accordingly the case may be re-listed on 23.9.2009.

Case No A-116 NC No.24/10 Dated 9.9.09	M/ s Synthite Indl. Chemicals Ltd, Cochin F.No.01/83/162/785 /AM08/DES-IV RLA F.No.10/24/40/141/AM08 Lic.No.1010027891 dated 14.11.07
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The Committee considered the case as per agenda. The representative of Spices Board present in the meeting and on the basis of written comments provided vide Letter No.MDFNG/03/sy/08 dt. 30.4.2008 stating that the weighted average yield comes to 1.64% whereas the firm has applied at 1.90% yield, the Committee decided to approve the case at 1.90% yield as under:-

Item of Export	Qty	Item of Import	Qty
Ginger Oil	3800.000 Kg	Dried Ginger	200.000 MT

This decision is applicable for this licence only.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No M-123 NC No.24/10 Dated 9.9.09	M/ s Integrated Engineering Enterprises, Kerala F.No.01/83/50/980 /AM09/DES-IV RLA F.No.10/24/40/100/AM09 Lic.No.1010031566 dated 14.11.08
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The Committee considered the case as per agenda. The firm vide letter No.EX/2561/IEE/2009 dated 14.8.2009 has given the written submission on the basis of discussion held during the personal hearing in the last NC meeting No.20/10 dated 12.8.2009. The Committee noted that the firm has changed the stand and given different moisture content what they told to NC in the last meeting. The Committee decided to asked the firm to clear the position. Accordingly the case may be re-listed on 7.10.2009.

Case No M-124 NC No.24/10 Dated 9.9.09	M/ s Sterling Auxiliaries (P) Ltd, Mumbai F.No.01/83/50/2100 /AM08/DES-IV RLA F.No.03/95/40/1028/AM08 Lic.No.0310459020 dated 24.1.08
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The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/93/2007-Ch-III dated 2.9.2009 as under:-

Export Item	Qty.	Import Item	Qty.
STERO CARE GMS SE(I) [Glycerol mono Stearate]	1 kg	1. Stearic Acid	0.809 Kg
ETHOXYLATED TEA (Poly Etoxylated Tri Ethanol Amine/Ammonia 6 mole ethoxylate)	1 Kg	1. Ethylene Oxide	0.948 Kg
STEROL 1618200 (F)	1 kg	1. Ceto Stearyl Alcohol	0.029 Kg

[Cetostearyl Alcohol Poly Glycol Ether/Cetostearyl Alcohol 194 mole ethoxylate]		2. Ethylene Oxide	0.990 Kg
STERO TAM 250 (Stearyl Amine Ethoxylate Stearyl Amine 25 mole Ethoxylate)	1 Kg	1. Stearyl Amine 2. Ethylene Oxide	0.198 kg 0.822 kg
STERO EHDPP (Ethyl Hexyl Diphenyl Phosphite)	1 Kg	1. Phenol 2. Ethylene Oxide	0.083 Kg 0.383 Kg
STERO TAM 150 (Stearyl Amine Ethoxylate/Stearyl Amine 15 mole Ethoxylate)	1 Kg	1. Stearyl Amine 2. Ethylene Oxide	0.292 kg 0.728 Kg
STERO DEIPA 85 [N,N-bis-(2-hydroxyethyl)-2-propanolamine]	1 Kg	1. Di Ethanol Amine 2. Propylene Oxide	0.580 Kg 0.363 Kg
STERO CO 360 (Polyoxyethylene Triglyceride Ricinoleic Acid/ Triglyceride Ricinoleic Acid 36 mole ethoxylate)	1 Kg	1. Ethylene Oxide	0.652 Kg
STERO TIPA 85 (Triisopropanolamine 95%)	1 Kg	1. Propylene Oxide	0.880 Kg
STERO DEIPA 93 [N,N-bis-(2-hydroxyethyl)-2-propanolamine]	1 kg	1. Ethylene oxide 2. Propylene oxide	0.550 kg 0.362 kg
STER PEG 1500 (Polyoxyethylene Glycol 1500/Di ethylene Glycol 32 mole ethoxylate)	1 Kg	1. Diethylene Glycol 2. Ethylene Oxide	0.070 Kg 0.923 kg
STANOX DPDP (Diphenyl Isodecyl Phosphite)	1 Kg	1. Phenol 2. Decyl Alcohol (Tri decyl alcohol)	0.077 Kg 0.431 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-125 NC No.24/10 Dated 9.9.09	M/ s Nagar Haveli Perfumes & Aromatics, Mumbai F.No.01/83/50/1060 /AM07/DES-IV RLA F.No.03/95/40/1119/AM07 Lic.No.0310413403 dated 22.12.06
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The Committee considered the case as per agenda. The representative of Deptt. of C&PC (Chem.Div) present in the meeting and perused the Central Excise Data provided by the firm vide letter dated 1.9.2009 and recommended the Committee to except the Central Excise Data. In view of the recommendation of the technical authorities and Central Excise Data, the Committee decided to approve the case as under:

Export Item	Quantity	Import Item	Quantity
TRANS – 2- DODECEN – 1 - AL	1 Kg	1. Aldehyde C-10 2. Ethyl Vinyl Ether	2.016 Kg 3.000 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-126 NC No.24/10 Dated 9.9.09	M/ s ALA Chemicals (P) Ltd, Mumbai F.No.01/83/50/893 /AM09/DES-IV RLA F.No.03/94/40/1350/AM08 Lic No.0310490227 dated 14.10.2008
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Deptt. of C&PC (Chem.Div). Accordingly the case may be re-listed on 7.10.2009.

Case No M-127 NC No.24/10 Dated 9.9.09	M/ s Avery Dennison (I) Pvt. Ltd, N. Delhi F.No.01/83/50/1102 /AM09/DES-IV RLA F.No.05/24/40/545/AM09 Lic No.0510233177 dated 23.12.08
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The Committee considered the case as per agenda. The Committee in view of the written comments dated 9.9.2009 given by the representative of DIPP, decided to amend the Quantity of import item (S.No.1) as under:-

<u>Import Item</u>	<u>From</u>	<u>To</u>
For self Adhesive Paper Coated Paper 78 GSM +/-15%	1800000 Sq.Meter	7800000 Sq. Meter

Other items mentioned in the minutes of the M.No.51/83-ALC1/2008 dated 25/3/2009 in Case No.11/40/83-ALC1/2008 will remain the same.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No M-128 NC No.24/10 Dated 9.9.09	M/ s Vishnu Chemicals Ltd, Visakhapatnam F.No.01/83/50/998 /AM09/DES-IV RLA F.No.26/24/40/0002/AM09 Lic No.2610007594 dated 25.11.2008
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The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the Deptt. of C&PC(Chem.Div). Accordingly the case may be re-listed on 23.9.2009.

Case No M-129 NC No.24/10 Dated 9.9.09	M/ s Vishnu Chemicals Ltd, Visakhapatnam F.No.01/83/50/899 /AM09/DES-IV RLA F.No.26/24/40/0001/AM09 Lic No.2610007483 dated 16.10.2008
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The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the Deptt. of C&PC(Chem.Div). Accordingly the case may be re-listed on 23.9.2009.

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 24/83-ALC1/2009 **MEETING DATE** : 09.09.2009

1	Case No.: 7/19/83-ALC1/2008	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00614/AM09/	RLA File :03/94/040/00381/AM09/	Lic.No/Date:0310479134 17.07.2008	Defer Date:23.09.2009
	Decision : The Committee considered the case as per agenda and defer consideration of the case for two weeks for want of comments of Deptt. of C&PC(PC.DIV) . The copy of the application was handed over to Shri A.K Aggarwal in the meeting No.16/08. Accordingly the case may be re-listed on 23.9.2009.			

2	Case No.: 6/20/83-ALC1/2008	Party Name:ST. ANNES CASHEW INDUSTRIES	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00638/AM09/	RLA File :53/81/040/00002/AM09/	Lic.No/Date:5310006105 01.08.2008	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 7.10.2009.			

3	Case No.: 27/22/83-ALC1/2008	Party Name:FAITH INDUSTRIES PVT. LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00702/AM09/	RLA File :08/24/040/00082/AM09/	Lic.No/Date:0810074122 21.08.2008	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 17/7/2009 by Deptt. of C&PC (PC.Div.). Reminder issued on 13.8.09. Accordingly the case may be re-listed on 7.10.2009..			

4	Case No.:32/48/83-ALC1/2008		Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)		Meet No/Date:24/83-ALC1/2009 09.09.2009		Status:Case Approved	
	HQ File :01/83/050/01301/AM09/		RLA File :25/24/040/00006/AM09/		Lic.No/Date:2510002279 24.10.2008		Defer Date:	
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of MSME (Chem.Division) forwarded vide their U.O. No.23(4)/2008-Chem dated 8.9.2009 as under:-							
	Export Item		Qty.	Import Item		Qty.		
	Candles of different sizes and Fragrances		4240.000 Kg	1. Paraffin Wax/Vegetable Wax 2. Fragrances		4112.80 Kg 127.20 Kg (subject to 20% of FOB value of export)		
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.								

5	Case No.: 2/36/83-ALC1/2008	Party Name:EMAMI LIMITED,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00993/AM09/	RLA File :02/24/040/00189/AM09/	Lic.No/Date:0210119982 20.11.2008	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 8/9/2009 issued by DC(SS1). Accordingly the case may be re-listed on 7.10.2009..			

6	Case No.: 28/39/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/01085/AM09/	RLA File :05/24/040/00569/AM09/	Lic.No/Date:0510232528 15.12.2008	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of			

information from the firm to the D/L dated 3/7/2009 issued by this office. Reminder issued on 24.8.09 and 8.9.09. Accordingly the case may be re-listed on 7.10.2009..

7	Case No.:5/8/83-ALC1/2009	Party Name:SOLAR EXPLOSIVES LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
	HQ File :01/83/050/00105/AM10/	RLA File :03/95/040/00738/AM09/	Lic.No/Date:0310505337 03.02.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.7/238/09-TSW dated 8.9.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Explosive Emulsion (Nitrate Mixture)	2,000,000 Kg	1. Ammonium Nitrate 2. Aluminum Ingot 3. Microcrystalline wax 4. Sodium Nitrate 5. Paraffin Wax 6. Sodium Per Chlorate 7. Glass Bubble (Glass Micro spheres) 8. HDPE Granules	1500000 Kg 60000 Kg 10000 Kg 80000 Kg 24000 Kg 100000 Kg 20000 Kg As per packing policy
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

8	Case No.:20/48/83-ALC1/2008	Party Name:KUMAR ADHESIVE PVT LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/01289/AM09/	RLA File :02/24/040/00267/AM09/	Lic.No/Date:0210123187 13.02.2009	Defer Date:23.09.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of information from the firm to the D/L dated 15/7/2009 issued by this office. Reminder issued on 13.8.09. Accordingly the case may be re-listed on 23.9.2009..			

9	Case No.:9/37/85-ALC3/2008	Party Name:SUKASO CERACOLORS P.LTD.,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/85/050/00262/AM09/	RLA File :09/24/040/00421/AM09/	Lic.No/Date:0910037113 18.02.2009	Defer Date:23.09.2009

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of information from the firm to the D/L issued on 9/4/2009 by Deptt. of C&PC (Chem.Div.). Reminder issued on 13.8.09 by this office. Accordingly the case may be re-listed on 23.9.2009..

10	Case No.:3/49/83-ALC1/2008	Party Name:MANIPAL PRESS LIMITED,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/01319/AM09/	RLA File :07/21/040/01159/AM09/	Lic.No/Date:0710063161 19.02.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and defer the case for four weeks for want of comments from M/o Finance (Economic Affairs). The Committee decided to issue D.O letter to Jt.Secretary of M/o Finance . Accordingly the case may be re-listed on 7.10.2009.			

Case No.:4/49/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status :Case Approved
HQ File :01/83/050/01320/AM09/	RLA File :05/24/040/00684/AM09/	Lic.No/Date:0510236810 19.02.2009	Defer Date:
The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 9.9.2009 as under:-			
Export Items			
Sr. No	Export Item	Quantity	
1	Printed Diary TITLE- Diary A4 2 Pages Per Day Burgundy 2010 1. Containing printing paper uncoated (50-150 Gsm) – 4000.8 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 350.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 396.0 sqm.	2400 Nos. (4505 Kg.) Net weight of export.	
2	Printed Diary Title- Diary A4 2 Pages Per Day Black 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 12502.5 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 1095.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 1237.5 sqm.	7500 Nos. (14078 Kg.) Net weight of export	

3	Printed Diary Title- A4 2 Pages Per Day Blue 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 4000.8 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 350.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 396.0 sqm.	2400 Nos. (4505 Kg.) Net weight of export
4	Printed Diary Title- Diary A4 Day Per Page Burgundy Appt 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 12024.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 2016.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 2270.80 sqm.	14400 Nos. (14817 Kg.) Net weight of export
5	Printed Diary Diary A4 Day per Page Black Appt 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 55110.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 9240.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 10408.2 sqm.	66000 Nos. (67914 Kg.) Net weight of export

6	Printed Diary Title- Diary A4 Day Per Page Blue Appt 2010 1. Containing printing paper uncoated (50-150 Gsm) – 20541.0 Kg. 3. Containing Book Binding Board(1mm to 4mm) – 3444.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 3879.4 sqm	24600 Nos. (25313.4 Kg.) Net weight of export
7	Printed Diary Title-Diary A4 Day Per Page Burgundy 2010 1. Containing printing paper uncoated (50-150 Gsm) – 64128 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 10752.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 12111.4 sqm	76800 Nos. (79027Kg.) Net weight of export
8	Printed Diary TITLE- Diary A4 Day Per Page Black 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 176352 Kg. 3. Containing Book Binding Board(1mm to 4mm) – 29568.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 33306.2 sqm	211200 Nos. (217325 Kg.) Net weight of export
9	Printed Diary Title- Diary A4 Day Per Page Blue 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 101703.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 17052.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 19207.9 sqm	121800 Nos. (125332 Kg.) Net weight of export

10	Printed Diary Title- Diary A4 2 Days Per Page Burgundy 2010 1. Containing printing paper uncoated (50-150 Gsm) – 2520.0 Kg. 3. Containing Book Binding Board(1mm to 4mm) - 869.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 972.7 sqm	6300 Nos. (3711 Kg.) Net weight of export
11	Printed Diary Title- Diary A4 2 Days Per Page Black 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 5760.0 Kg. 3. Containing Book Binding Board(1mm to 4mm) – 1987.20 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 2223.4 sqm	14400 Nos. (8482 Kg.) Net weight of export
12	Printed Diary Title- Diary A4 2 Days Per Page Blue 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 2520.0 Kg. 3. Containing Book Binding Board(1mm to 4mm) – 869.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 972.7 sqm	6300 Nos. (3711 Kg.) Net weight of export
13	Printed Diary TITLE- Diary A4 Week to View Burgundy 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 11404.8 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 5385.6 Kgs, 4. Containing PVC Coated Paper (170-240 Gsm) – 6098.4 sqm	39600 Nos. (19324.8 Kg.) Net weight of export
14	Printed Diary Title- Diary A4 Week to View Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 31449.6 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 14851.2 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 16816.8 sqm	109200 Nos. (53289.6 Kg.) Net weight of export
15	Printed Diary Title- Diary A4 Week to Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 14515.2 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 6854.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 7761.6 sqm	50400 Nos. (24595.2 Kg.) Net weight of export
16	Printed Diary Title- Diary A5 Day/Page Appointment Burg 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 9553.2 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 1459.2 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 1938.0 sqm	22800 Nos. (11719 Kg.) Net weight of export
17	Printed Diary Title- Diary A5 Day/ Page Appointment Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 35698.8 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 5452.8 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 7242.0 sqm	85200 Nos. (43793 Kg.) Net weight of export
18	Printed Diary Title- Diary A5 Day/ Page Appointment Blue 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 16089.6 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 2457.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 3264.0 sqm	38400 Nos. (19738 Kg.) Net weight of export
19	Printed Diary TITLE-Diary A5 Day to A Page Burgundy 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) –	96020 Nos. (49354 Kg.) Net weight of export

	40232.4 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 6145.3 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) -8161.7 sqm	Net weight of export
20	Printed Diary Title- Diary A5 Day to Page Black 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 101565.6 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 15513.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 20604.0 sqm	242400 Nos. (124594 Kg.) Net weight of export
21	Printed Diary Title-Diary A5 Day to Page Blue 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 56313.6 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 8601.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 11424.0 sqm	134400 Nos. (69082 Kg.) Net weight of export
22	Printed Diary Title- Diary A5 2 Days Per Page Burgundy 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 1782.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 558.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 747.0 sqm	9000 Nos. (2619 Kg.) Net weight of export
23	Printed Diary Title- Diary A5 2 Days Per Page Black 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 5346.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 1674.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 2241.0 sqm	27000 Nos. (7857 Kg.) Net weight of export
24	Printed Diary Title- Diary A5 2 Days Per Page Blue 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 2138.4 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 669.66 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 896.4 sqm	10800 Nos. (3143 Kg.) Net weight of export
25	Printed Diary Title- Diary A5 Week to View Burgundy 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 12432.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 5040.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 6888.0 sqm	84000 Nos. (19992 Kg.) Net weight of export
26	Printed Diary Title- Diary A5 Week to View Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 34099.2 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 13824.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 18892.8 sqm	230400 Nos. (54835 Kg.) Net weight of export
27	Printed Diary Title- Diary A5 Week to View Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 15984.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 6480.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 8856.0 sqm	108000 Nos. (25704 Kg.) Net weight of export
28	Printed Diary Title- Executive Diary A4 Day/ Page Burg 2010 1. Containing printing paper uncoated (50-150 Gsm) – 2505.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 432.0 Kg,	3000 Nos. (3165 Kg.) Net weight of export

	4. Containing PVC Coated Paper (170-240 Gsm) – 477.9 sqm	
29	Printed Diary Title- Executive Diary A4 Day/ Page Black 2010 1. Containing printing paper uncoated (50-150 Gsm) – 5010.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 864.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 955.8 sqm	6000 Nos. (6174 Kg.) Net weight of export
30	Printed Diary Title-Executive Diary A4 Day/ Page Blue 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 2505.0 Kg 3. Containing Book Binding Board(1mm to 4mm)- 432.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 477.9 sqm	3000 Nos. (3165 Kg.) Net weight of export
31	Printed Diary Title- Executive Diary A4 Week / View Burg 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 201.6 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 96.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 110.9 sqm	700 Nos. (341.6 Kg.) Net weight of export
32	Printed Diary Title- Executive Diary A4 Week/ View Black. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 518.4 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 248.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm)- 285.1 sqm	1800 Nos. (878.4 Kg.) Net weight of export
33	Printed Diary Title-Executive Diary A4 Week/View Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 345.6 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 165.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 190 sqm	1200 Nos. (585.6 Kg.) Net weight of export
34	Printed Diary Title- Executive Diary A5 Day/ Page Burg 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 1764.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 281.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 361.2 sqm	4200 Nos. (2201 Kg.) Net weight of export
35	Printed Diary Title- Executive Diary A5 Day/ Page Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 4536.0Kg. 3. Containing Book Binding Board(1mm to 4mm)- 723.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 928.8 sqm	10800 Nos. (5659 Kg.) Net weight of export
36	Printed Diary Title- Executive Diary A5 Day/ Page Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 2520.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 402.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 516.0 sqm	6000 Nos. (3144 Kg.) Net weight of export
37	Printed Diary Title- Executive Diary A5 Week/ View Burg 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 355.2 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 153.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 198.5 sqm	2400 Nos. (571.2 Kg.) Net weight of export
38	Printed Diary Title- Executive Diary A5 Week/ View Black 2010	3600 Nos. (856.8 Kg.)

	2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 532.8 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 230.4 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 297.7 sqm	Net weight of export
39	Printed Diary Title- Executive Diary A5 Week/View Blue 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 355.2 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 153.6 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 198.5 sqm	2400 Nos. (571.2 Kg.) Net weight of export
40	Printed Diary Title- Diary Quarto Week to View APPT Burg 2010. 1. Containing printing paper uncoated (50-150 Gsm) – 520.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 170.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 282.0 sqm	2000 Nos. (860 Kg.) Net weight of export
41	Printed Diary Title- Diary Quarto Week to View APPT BLK. 2. Containing printing paper uncoated (50-150 Gsm) – 1560.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 510.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 846.0 sqm	6000 Nos. (2580 Kg.) Net weight of export
42	Printed Diary Title- Diary Quarto Week to View APPT Blue 2010 1. Containing printing paper uncoated (50-150 Gsm) – 780.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 255.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 423.0 sqm	3000 Nos. (1290 Kg.) Net weight of export
43	Printed Diary Title- Diary Slim WK to VW Portrait Burg 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 2376.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 360.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 1368.0 sqm	36000 Nos. (3132 Kg.) Net weight of export
44	Printed Diary Title- Diary Slim WK TO VW Portrait Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 7524.0 Kgs. 3. Containing Book Binding Board (1mm to 4mm) – 1140.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 4332.0 sqm	114000 Nos. (9918 Kg.) Net weight of export
45	Printed Diary Title- Diary Slim WK TO VW Portrait Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 2772.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 420.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 1596.0 sqm	42000 Nos. (3654 Kg.) Net weight of export
46	Printed Diary Title- Executive Diary Slim WK/VW Port BGY 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 273.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 39.0 Kg,	3900 Nos. (367 Kg.) Net weight of export

	4. Containing PVC Coated Paper (170-240 Gsm) – 148.2 sqm	
47	Printed Diary Title- Executive Diary Slim WK/VW Port BLK 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 420.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 60.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 228.0 sqm	6000 Nos. (564 Kg.) Net weight of export
48	Printed Diary Title- Executive Diary Slim WK/VW Port BLU 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 336.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 48.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 182.4 sqm	4800 Nos. (451.2 Kg.) Net weight of export
49	Printed Diary Title- Diary Slim 2 Week View Port Burg 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 135.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 27.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) -114.0 sqm	3000 Nos. (204 Kg.) Net weight of export
50	Printed Diary Title- Diary Slim 2 Week View Port Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 540.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 108.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 456.0 sqm	12000 Nos. (816 Kg.) Net weight of export
51	Printed Diary Title- Diary Slim 2 Week View Port Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 270.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 54.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 228.0 sqm	6000 Nos. (408 Kg.) Net weight of export
52	Printed Diary Title- Diary Slim WK toVW Land APPT Burg 2010. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 171.6 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 26.0 Kg, 3. Containing PVC Coated Paper (170-240 Gsm) – 98.8 sqm	2600 Nos. (226.2 Kg.) Net weight of export
53	Printed Diary Title- Diary Slim WK toVW Land APPT Black 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 607.2 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 92.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 349.6 sqm	9200 Nos. (800.4 Kg.) Net weight of export
54	Printed Diary Title- Diary Slim WK/VW Land APPT Blue 2010 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 211.2 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 32.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 121.6 sqm	3200 Nos. (278.4 Kg.) Net weight of export
55	Printed Diary Title- Executive Diary Slim WK/VW Land BGY	900 Nos.

	2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 63.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 9.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 34.2 sqm	(84.6 Kg.) Net weight of export
56	Printed Diary Title- Executive Diary Slim WK/VW Land Blk 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 154.0 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 22.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 83.6 sqm	2200 Nos. (206.8 Kg.) Net weight of export
57	- Printed Diary Title- Executive Diary Slim WK/VW Land Bl 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 70.0 Kg. 3. Containing Book Binding Board (1mm to 4mm) – 10.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) -38.0 sqm	1000 Nos. (94 Kg.) Net weight of export
58	- Printed Diary Title- Diary Slim WK to VW Port Notes Burg 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 224.4 Kg. 3. Containing Book Binding Board(1mm to 4mm)- 34.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) - 129.2 sqm	3400 Nos. (295.8 Kg.) Net weight of export
59	Printed Diary Title- Diary SLIM WK to VW Port Notes Blk 2010. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 528.0 Kg. 2. Containing Book Binding Board (1mm to 4mm) – 80.0 Kg, 3. Containing PVC Coated Paper (170-240 Gsm) - 304.0 sqm	8000 Nos. (696 Kg.) Net weight of export
60	Printed Diary Title- Diary Slim WK to VW Port Notes Blue 2010. 2. Containing printed Diary Block- (Contains Paper 50-150 Gsm) – 250.80 Kgs. 3. Containing Book Binding Board(1mm to 4mm)- 38.0 Kg, 4. Containing PVC Coated Paper (170-240 Gsm) – 144.4 sqm	3800 Nos. (330.6 Kg.) Net weight of export

IMPORT ITEM

S.No.	Description of Item	Quantity
1.	All sizes of Printed Diary Blocks untrimmed (contains paper 50-150 GSM)	471560 Kg
2.	Book Binding Board 1mm to 4mm	1.05 Kg/kg content in export

3.	PVC Coated Paper of Rel. GSM	1.05 sq.mtr./sq.mtr. content in export
4.	Glue	1 Kg/100 Kg of paper used
5.	Sewing Thread	As applied for
6.	Polyester Satin Ribbon (3-6MM)	1.02 meter/meter in export
7.	Printing Paper Uncoated 50-150 GSM	530.479 MT
8.	Digital Plate	Upto 2% of FOB value
9.	Printing Ink	1 gm/Kg of export
10.	Corrugated Box	As per packing policy

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:7/8/83-ALC1/2009	Party Name:INDIAN CORK INDUSTRIES	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
HQ File :01/83/050/00107/AM10/	RLA File :05/24/040/00742/AM09/	Lic.No/Date:0510237309 27.02.2009	Defer Date:07.10.2009

Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting stated that reply given by the firm vide letter dated 2.9.09 is not clear and stated to seek further clarification. On the basis of written comments dt. 9.9.2009 offered by him the Committee decided to call for the following information from the firm as under:-

1. As per information net content of cork is 60% in the export and the quantity asked for is also 60% which means that wastage is nil. However, in the application they have claimed 20% wastage.
2. As per application, the wastage on rubber is nil. However as per net content indicated in the export, the wastage is 47%.

Accordingly the case may be re-listed on 7.10.2009. D/L issued on 11.9.2009

Case No.:9/8/83-ALC1/2009	Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
HQ File :01/83/050/00109/AM10/	RLA File :08/24/040/00212/AM09/	Lic.No/Date:0810078432 27.02.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/41/2009-Ch-II dated 25.8.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Cuprous Chloride (Copper content 63.9%)	1 Kg	Copper Wire Rod	0.639 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

14	Case No.:10/8/83-ALC1/2009	Party Name:SA VITA POLYMERS LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00110/AM10/	RLA File :03/95/040/00606/AM09/	Lic.No/Date:0310509829 02.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 16.6.2009 by the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.10.2009.			

15	Case No.:18/8/83-ALC1/2009	Party Name:A L A CHEMICALS PVT. LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00118/AM10/	RLA File :03/94/040/00991/AM08/	Lic.No/Date:0310510111 03.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.			

16	Case No.:29/1/81-ALC2/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/81/050/00797/AM09/	RLA File :03/95/040/00987/AM09/	Lic.No/Date:0310511517 16.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda. The Committee decided to send the copy of the application to DIPP to offer technical comments and defer consideration of the case for four weeks.. Accordingly the case may be re-listed on 7.10.2009.			

17	Case No.:4/2/83-ALC1/2009	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/01362/AM09/	RLA File :03/95/040/00901/AM09/	Lic.No/Date:0310511814 17.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received on 1.9.09 and endorsement copy sent to technical authority and defer consideration of the case for four weeks.. Accordingly the case may be re-listed on 7.10.2009.			

18	Case No.:8/2/83-ALC1/2009	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/01366/AM09/	RLA File :03/94/040/01094/AM09/	Lic.No/Date:0310512052 18.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and noted that endorsement copy of reply from the firm has been received on 27/7/2009 and defer consideration of the case for four weeks for want of comments from Deptt. of C&PC(Chem.Div.).. Accordingly the case			

may be re-listed on 7.10.2009.

19	Case No.:26/2/83-ALC1/2009	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/01384/AM09/	RLA File :03/95/040/00992/AM09/	Lic.No/Date:0310512627 20.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 17/7/2009 by Deptt. of C&PC (Chem.Div.) and reminder issued on 13.8.09 by this office. Accordingly the case may be re-listed on 7.10.2009..			

20	Case No.:27/2/83-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/01385/AM09/	RLA File :03/94/040/00494/AM09/	Lic.No/Date:0310512669 23.03.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 8/6/2009 by Deptt. of C&PC (PC.Div.) and reminder issued on 13.8.09 by this office. Accordingly the case may be re-listed on 7.10.2009..			

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Case No.:30/2/83-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
HQ File :01/83/050/01388/AM09/	RLA File :03/95/040/01009/AM09/	Lic.No/Date:0310513421 26.03.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/93/2007-Ch-III dated 2.9.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
STERO NC 150 (Nonyl Phenol Polyglycol Ether/Nonyl Phenol 13 mole ethoxylate)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.283 Kg 0.734 Kg
STERO NC 095 (Nonyl Phenol Polyglycol Ether/Nonyl Phenol 9 mole ethoxylate)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.364 Kg 0.655 Kg
STEROL 161820 (Cetostearyl Alcohol Poly Glycol Ether/Cetostearyl Alcohol 16	1 kg	1. Ceto Stearyl Alcohol 2. Ethylene Oxide	0.272 Kg 0.748 kg

	mole ethoxylate)			
	DI ETHYL AMONO ETHANOL (Di Ethyl Amino Ethanol/Di Ethyl Amine 1 mole ethoxylate)	1 Kg	1. Di Ethyl Amine 2. Ethylene Oxide	0.636 Kg 0.383 Kg
	STERO NC 080 (Nonyl Phenol Polyglycol Ether/Nonyl Phenol 5.5 mole ethoxylate)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.486 Kg 0.534 Kg
	STERO DIPA 90 [Diisopropanolamine/Ammonia 2 mole propoxylate (90%)]	1 Kg	Propylene oxide	0.800 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

22	Case No.: 4/4/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00019/AM10/	RLA File :03/94/040/01052/AM09/	Lic.No/Date:0310514741 06.04.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.			

23	Case No.: 5/6/83-ALC1/2009	Party Name:JAIN SOLAR AGENCY	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00053/AM10/	RLA File :03/94/040/00309/AM09/	Lic.No/Date:0310517052 24.04.2009	Defer Date:23.09.2009
	Decision : The Committee considered the case as per agenda. The representative of the DIPP stated that the reply to the D/L have been recently received and wants time for examination The defer consideration of the case for two weeks.. Accordingly the case may be re-listed on 23.9.2009.			

24	Case No.: 6/6/83-ALC1/2009	Party Name:JAIN SOLAR AGENCY	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00054/AM10/	RLA File :03/94/040/00977/AM09/	Lic.No/Date:0310517056 24.04.2009	Defer Date:23.09.2009
	Decision : The Committee considered the case as per agenda. The representative of the DIPP stated that the reply to the D/L have been recently received and wants time for examination The defer consideration of the case for two weeks.. Accordingly the case may be re-listed on 23.9.2009.			

25	Case No.: 15/12/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00206/AM10/	RLA File :03/94/040/00039/AM10/	Lic.No/Date:0310517618 28.04.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 10/7/2009 by Deptt. of C&PC (Chem.Div.) and reminder issued on 11.9.09 by this office. Accordingly the case may be re-listed on 7.10.2009..			

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Case No.: 14/12/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status : Case Approved
HQ File :01/83/050/00205/AM10/	RLA File :03/94/040/00015/AM10/	Lic.No/Date:0310517791 29.04.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/22/2008-Ch-II dated 10.12.2008 as under:-			
Export Item	Qty.	Import Item	Qty.
Suparex O.IN p Condensed product of 4.4 Disulphone with Sodium salt of Phenol Sulphonic Acid Formaldehyde condensate powder	1 Kg	Dihydroxydiphenyl sulphone (70%)	0.547 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:1/8/83-ALC1/2009	Party Name:THAJ PAPER PRODUCTS,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status :Case Approved
HQ File :01/83/050/00101/AM10/	RLA File :04/24/040/00013/AM10/	Lic.No/Date:0410104490 08.05.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 9.9.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Disposable paper cups made out of paper board of 245 GSM	18754.689 Kg	Paper Board with PE coating – 245 GSM (+/-10%)	22504.8 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

28	Case No.:23/8/83-ALC1/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00123/AM10/	RLA File :09/24/040/00043/AM10/	Lic.No/Date:0910037903 13.05.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 18/6/2009 by Deptt. of C&PC (Chem.Div.) and reminder issued on 13.8.09 by this office. Accordingly the case may be re-listed on 7.10.2009..			

29	Case No.:18/12/83-ALC1/2009	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00209/AM10/	RLA File :08/24/040/00027/AM10/	Lic.No/Date:0810080052 19.05.2009	Defer Date:23.09.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 23.9.2009.			

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Case No.:18/10/83-ALC1/2009	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved																						
HQ File :01/83/050/00161/AM10/	RLA File :05/24/040/00026/AM10/	Lic.No/Date:0510242150 25.05.2009	Defer Date:																						
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/4/2009/Ch.II dated 31.8.2009 as under:-																									
<table><tr><th>Export Item</th><th>Qty.</th><th>Import Item</th><th>Qty.</th></tr><tr><td rowspan="8">KINOX – B42 Mixture of 1 Part Tris (3,5-di-tert-butyl-4 hydroxy benzyl) Isocyanurate (KIONOX 34) + 2 Part Tris (2,4 – Di-tert-butyl-Phenol) Phosphite (KINOX 68)</td><td rowspan="8">1 Kg</td><td>1. 2,6 Ditertiary butyl Phenol</td><td>0.317 Kg</td></tr><tr><td>2. Isocyanuric Acid</td><td>0.066 Kg</td></tr><tr><td>3. Para Formaldehyde</td><td>0.0462 Kg</td></tr><tr><td>4. Dibutyl Amine</td><td>0.028 Kg</td></tr><tr><td>5. Aceto nitrile</td><td>0.099 Kg</td></tr><tr><td>6. 2,4-Di Tert Butyl Phenol</td><td>0.801 Kg</td></tr><tr><td>7. Iso Propyl alcohol</td><td>0.179 Kg</td></tr><tr><td>8. Phosphorous Trichloride</td><td>0.170 Kg</td></tr></table>	Export Item	Qty.	Import Item	Qty.	KINOX – B42 Mixture of 1 Part Tris (3,5-di-tert-butyl-4 hydroxy benzyl) Isocyanurate (KIONOX 34) + 2 Part Tris (2,4 – Di-tert-butyl-Phenol) Phosphite (KINOX 68)	1 Kg	1. 2,6 Ditertiary butyl Phenol	0.317 Kg	2. Isocyanuric Acid	0.066 Kg	3. Para Formaldehyde	0.0462 Kg	4. Dibutyl Amine	0.028 Kg	5. Aceto nitrile	0.099 Kg	6. 2,4-Di Tert Butyl Phenol	0.801 Kg	7. Iso Propyl alcohol	0.179 Kg	8. Phosphorous Trichloride	0.170 Kg	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		
Export Item	Qty.	Import Item	Qty.																						
KINOX – B42 Mixture of 1 Part Tris (3,5-di-tert-butyl-4 hydroxy benzyl) Isocyanurate (KIONOX 34) + 2 Part Tris (2,4 – Di-tert-butyl-Phenol) Phosphite (KINOX 68)	1 Kg	1. 2,6 Ditertiary butyl Phenol	0.317 Kg																						
		2. Isocyanuric Acid	0.066 Kg																						
		3. Para Formaldehyde	0.0462 Kg																						
		4. Dibutyl Amine	0.028 Kg																						
		5. Aceto nitrile	0.099 Kg																						
		6. 2,4-Di Tert Butyl Phenol	0.801 Kg																						
		7. Iso Propyl alcohol	0.179 Kg																						
		8. Phosphorous Trichloride	0.170 Kg																						

Case No.:2/12/83-ALC1/2009	Party Name:SHIVALIK POLYADD INDUSTRIES LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
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31	HQ File :01/83/050/00193/AM10/	RLA File :08/24/040/00208/AM09/	Lic.No/Date:0810080474 04.06.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (PC. Division) forwarded vide their U.O. No.46011/64/2007-PC-II dated 7.9.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Polymer Filled Compound Masterbatch (Containing 24+/- 1% LLDPE, 75+/-1% Calcium Carbonate and 1% additive)	1 Kg	1. LLDPE Granules 2. Calcium Carbonate 3. Additives	0.2472 Kg 0.7725 Kg 0.0103 kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

32	Case No.:13/17/87-ALC1/2009	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/87/050/00129/AM10/	RLA File :03/95/040/00122/AM10/	Lic.No/Date:0310522892 05.06.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 9.9.2009 offered by him the Committee decided to call for the following information from the firm as under:-			
	1. Specification of various coating material asked for along with their solid content 2. Net content of PVC based decorative foil in export			
	Accordingly the case may be re-listed on 7.10.2009.			

33	Case No.:6/12/83-ALC1/2009	Party Name:FAITH INDUSTRIES PVT. LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00197/AM10/	RLA File :08/24/040/00037/AM10/	Lic.No/Date:0810080529 08.06.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm to the D/L issued on 17.7.09 by Deptt. of C&PC(PC.Div). Reminder issued on 13/8/2009 and final reminder on 11/9/09. Accordingly the case may be re-listed on 7.10.2009.			

34	Case No.:9/12/83-ALC1/2009	Party Name:THERMAX LTD.,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00200/AM10/	RLA File :31/24/040/00025/AM10/	Lic.No/Date:3110038743 09.06.2009	Defer Date:07.10.2009

Decision :The Committee considered the case as per agenda and noted that hard copy from the firm/RLA has been received on 7/9/2009 and referred the application to Deptt. of C&PC(PC Div.).. Accordingly the case may be re-listed on 7.10.2009.

35	Case No.:10/14/83-ALC1/2009	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00244/AM10/	RLA File :10/24/040/00025/AM10/	Lic.No/Date:1010034139 23.06.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 7.10.2009.			

36	Case No.:12/21/83-ALC1/2009	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00383/AM10/	RLA File :03/94/040/00230/AM10/	Lic.No/Date:0310526194 29.06.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.			

37	Case No.:13/15/83-ALC1/2009	Party Name:SEJAL ARCHITECTURAL GLASS LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
	HQ File :01/83/050/00264/AM10/	RLA File :03/95/040/00198/AM10/	Lic.No/Date:0310526655 01.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.7/252/09-TSW dated 25.8.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Insulated Glazed Glass namely Kool Glass (with HS 6 MM + 6 MM Clear Glass + 24 MM AIR GAP + HS 6 MM + 6 MM Clear Glass) (All glass surface Laminated with 0.76 MM PVB)	2517.960 Sq. Meter	1. 6 MM Pilkington Solar E Clear Glass 2. 6 MM Clear Glass 3. 0.76 MM Clear PVB Interlayer 4. Bend Aluminum spacer Bar 23.5 H 6.5 M.F. 6M 5. Steel St. Connector 23.5 MM	2,769.752 Sq. Meter 8,309.255 Sq. Meter 5539.505 Sq. Meter Net to net + 2% wastage Net to net 8 Gram per meter of

		6. Butyl Rubber (Butyl)	net content of Aluminum spacer used
		7. Molecular Sieves (Molver 0.5/0.9)	5.60 Gram per meter of net content of Aluminum spacer used
		8. Silicon Sealants	186 grams per meter of net content of Aluminum spacer used
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

38	Case No.:14/15/83-ALC1/2009	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00265/AM10/	RLA File :02/24/040/00042/AM10/	Lic.No/Date:0210128526 02.07.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 7.10.2009.			

39	Case No.:16/15/83-ALC1/2009	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
	HQ File :01/83/050/00267/AM10/	RLA File :03/95/040/00175/AM10/	Lic.No/Date:0310526882 02.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/48/2003-Ch-III dated 18.2.2008 on repeat basis as under:-			
	Export Item	Qty.	Import Item	Qty.
	Acrylic Processing Aid (Lubricated) containing 90% of Processing Aid (Acrylic based)	1 Kg	1. Processing Aid (Acrylic based) 2. Polyethylene Wax	0.910 Kg 0.100 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:17/15/83-ALC1/2009	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
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40

HQ File :01/83/050/00268/AM10/	RLA File :03/95/040/00176/AM10/	Lic.No/Date:0310526891 02.07.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/53/2006-Ch-II dated 14.7.2006 on repeat basis as under:-			
Export Item	Qty.	Import Item	Qty.
Impact Modifier Processing Acid mixture containing MBS Copolymer 80% and Acrylic Copolymer 20%	1 Kg	1. Impact Modifier (MBS Copolymer) 2. Processing Aid Acrylic Co-polymer	0.800 Kg 0.200 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:20/15/83-ALC1/2009	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
HQ File :01/83/050/00271/AM10/	RLA File :03/95/040/00213/AM10/	Lic.No/Date:0310527102 03.07.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/35/2009-Ch-II dated 3.8.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Phenoxy Ethanol	1 Kg	1. Phenol 2. Ethylene Oxide	0.690 Kg 0.320 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

42	Case No.:22/15/83-ALC1/2009	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00273/AM10/	RLA File :04/24/040/00037/AM10/	Lic.No/Date:0410105873	Defer

43			03.07.2009	Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments hard copy from RLA. Accordingly the case may be re-listed on 7.10.2009.			

44	Case No.:23/15/83-ALC1/2009	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
	HQ File :01/83/050/00274/AM10/	RLA File :04/24/040/00046/AM10/	Lic.No/Date:0410105874 03.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda. The firm vide letter dated 27.8.2009 has stated that the licence has been issued under para 4.7.1 on repeat basis. The Committee decided to withdrawn the case.			

45

Case No.:24/15/83-ALC1/2009	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved								
HQ File :01/83/050/00275/AM10/	RLA File :05/24/040/00193/AM10/	Lic.No/Date:0510245207 06.07.2009	Defer Date:								
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/4/2009/Ch.II dated 4.9.2009 as under:-											
<table><tr><th>Export Item</th><th>Qty.</th><th>Import Item</th><th>Qty.</th></tr><tr><td>KINOX – B15 Mixture of (1 Part Pentraerythrityl - tetrakis – (3,3,5-di-tert-butyl-4 hydroxy phenol) propionate (KIONOX 10) + 2 Part Tris (2,4 – Di-tert-butyl-Phenol) Phosphite (KIONOX 68)</td><td>1 Kg</td><td>1. 2,6 Ditertiary butyl Phenol 2. Methyl Acrylate 3. Penta-erythritol 4. Methanol 5. Dibutyl Tin Oxide 6. 2,4-Di Tert Butyl Phenol 7. Phosphorous Trichloride 8. Iso Propyl alcohol</td><td>0.342 Kg 0.148 Kg 0.0478 Kg 0.300 Kg 0.0015 Kg 0.801 Kg 0.178 Kg 0.0247 Kg</td></tr></table>	Export Item	Qty.	Import Item	Qty.	KINOX – B15 Mixture of (1 Part Pentraerythrityl - tetrakis – (3,3,5-di-tert-butyl-4 hydroxy phenol) propionate (KIONOX 10) + 2 Part Tris (2,4 – Di-tert-butyl-Phenol) Phosphite (KIONOX 68)	1 Kg	1. 2,6 Ditertiary butyl Phenol 2. Methyl Acrylate 3. Penta-erythritol 4. Methanol 5. Dibutyl Tin Oxide 6. 2,4-Di Tert Butyl Phenol 7. Phosphorous Trichloride 8. Iso Propyl alcohol	0.342 Kg 0.148 Kg 0.0478 Kg 0.300 Kg 0.0015 Kg 0.801 Kg 0.178 Kg 0.0247 Kg			
Export Item	Qty.	Import Item	Qty.								
KINOX – B15 Mixture of (1 Part Pentraerythrityl - tetrakis – (3,3,5-di-tert-butyl-4 hydroxy phenol) propionate (KIONOX 10) + 2 Part Tris (2,4 – Di-tert-butyl-Phenol) Phosphite (KIONOX 68)	1 Kg	1. 2,6 Ditertiary butyl Phenol 2. Methyl Acrylate 3. Penta-erythritol 4. Methanol 5. Dibutyl Tin Oxide 6. 2,4-Di Tert Butyl Phenol 7. Phosphorous Trichloride 8. Iso Propyl alcohol	0.342 Kg 0.148 Kg 0.0478 Kg 0.300 Kg 0.0015 Kg 0.801 Kg 0.178 Kg 0.0247 Kg								
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

46	Case No.:25/15/83-ALC1/2009	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00276/AM10/	RLA File :03/94/040/00270/AM10/	Lic.No/Date:0310527387 06.07.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of			

information from the firm to the D/L issued on 8/9/2009 by DC(SSl). Accordingly the case may be re-listed on 7.10.2009..

47	Case No.: 27/15/83-ALC1/2009	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00278/AM10/	RLA File :03/94/040/00228/AM10/	Lic.No/Date:0310527402 06.07.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.			

48	Case No.: 28/15/83-ALC1/2009	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00279/AM10/	RLA File :03/94/040/00278/AM10/	Lic.No/Date:0310527453 06.07.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 8/9/2009 by DC(SSl). Accordingly the case may be re-listed on 7.10.2009..			

49	Case No.:29/15/83-ALC1/2009		Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.		Meet No/Date:24/83-ALC1/2009 09.09.2009		Status:Case Approved	
	HQ File :01/83/050/00280/AM10/		RLA File :03/94/040/00275/AM10/		Lic.No/Date:0310527589 07.07.2009		Defer Date:	
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/94/2008/Ch.II dated 24.9.2008 on repeat basis as under:-							
	Export Item		Qty.	Import Item		Qty.		
	As Approved by NC		-do -	As Approved by NC		- do -		
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.								

50	Case No.: 30/15/83-ALC1/2009	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00281/AM10/	RLA File :10/24/040/00033/AM10/	Lic.No/Date:1010034395 08.07.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 7.10.2009.			

Case No.: 31/15/83-ALC1/2009	Party Name:UNIVERSAL OLEORESINS	Meet No/Date:24/83-ALC1/2009	Status: Case
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51			09.09.2009	Deferred
	HQ File :01/83/050/00282/AM10/	RLA File :10/24/040/00041/AM10/	Lic.No/Date:1010034397 08.07.2009	Defer Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 7.10.2009.				

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Case No.:3/20/83-ALC1/2009	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
HQ File :01/83/050/00359/AM10/	RLA File :03/95/040/00239/AM10/	Lic.No/Date:0310531295 29.07.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/90/2005/Ch.III dated 11.8.2006 on repeat basis as under:-			
Export Item	Qty.	Import Item	Qty.
Neeliglow Yellow FGPN (Neeliglow Yellow Y) (Solvent Yellow 44)	1 Kg	1. 4-Sulfo-1,8 Naphthalic Anhydride potassium Salt 98% min. 2. 2,4 Xylidine	1.458 Kg 0.491 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

53	Case No.:4/20/83-ALC1/2009	Party Name:SUD-CHEMIE INDIA PVT LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00360/AM10/	RLA File :10/24/040/00008/AM10/	Lic.No/Date:1010034703 30.07.2009	Defer Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.				

54	Case No.:6/20/83-ALC1/2009	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00362/AM10/	RLA File :02/24/040/00064/AM10/	Lic.No/Date:0210129781 30.07.2009	Defer Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09				

	Case No.:7/20/83-ALC1/2009	Party Name:KLJ ORGANIC LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
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55	HQ File :01/83/050/00363/AM10/	RLA File :05/24/040/00244/AM10/	Lic.No/Date:0510246995 30.07.2009	Defer Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.				

56

Case No.:8/20/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status :Case Approved
HQ File :01/83/050/00364/AM10/	RLA File :08/24/040/00108/AM10/	Lic.No/Date:0810081922 31.07.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/188/2003/Ch.II dated 3.7.2007 on repeat basis as under:-			
Export Item	Qty.	Import Item	Qty.
Acid Brown 434	1 Kg	1. Resorcinol	0.178 Kg
		2. Sodium Picramate	0.350 kg
		3. 1:6 Cleeves Acid	0.353 Kg
		4. Sodium Nitrite	0.225 kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

57	Case No.:9/20/83-ALC1/2009	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00365/AM10/	RLA File :04/24/040/00090/AM10/	Lic.No/Date:0410106609 03.08.2009	Defer Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09				

58	Case No.:10/20/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00366/AM10/	RLA File :03/94/040/00350/AM10/	Lic.No/Date:0310532015 03.08.2009	Defer Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.				

	Case No.:12/20/83-ALC1/2009	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00368/AM10/	RLA File :03/95/040/00228/AM10/	Lic.No/Date:0310532178	Defer

59			04.08.2009	Date:07.10.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09				

60	Case No.:14/20/83-ALC1/2009	Party Name:UNIVERSAL OLEORESINS	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00370/AM10/	RLA File :10/24/040/00047/AM10/	Lic.No/Date:1010034784 05.08.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09			

61	Case No.:15/20/83-ALC1/2009	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00371/AM10/	RLA File :04/24/040/00086/AM10/	Lic.No/Date:0410106648 05.08.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09			

62	Case No.:1/24/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Approved
	HQ File :01/83/050/00457/AM10/	RLA File :08/24/040/00132/AM10/	Lic.No/Date:0810082627 28.08.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/188/2003/Ch.III dated 5.4.2004 on repeat basis as under:-			
	Export Item	Qty.	Import Item	Qty.
	Acid Brown 58 (Dye content 98%)	1 Kg	1. H-Acid 2. Para Nitro Aniline 3. Resorcinol 4. Sodium Nitrite	0.331 kg 0.508 Kg 0.112 Kg 0.227 kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

63	Case No.:2/24/83-ALC1/2009	Party Name:EURO CERAMICS LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status:Case Deferred
	HQ File :01/83/050/00458/AM10/	RLA File :03/94/040/00434/AM09/	Lic.No/Date:0310535723 28.08.2009	Defer Date:07.10.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09

64	Case No.: 3/24/83-ALC1/2009	Party Name:EURO CERAMICS LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00459/AM10/	RLA File :03/94/040/00433/AM09/	Lic.No/Date:0310535729 28.08.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09			

65	Case No.: 4/24/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00460/AM10/	RLA File :03/94/040/00455/AM10/	Lic.No/Date:0310535739 28.08.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.10.2009.			

66	Case No.: 6/24/83-ALC1/2009	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00462/AM10/	RLA File :31/24/040/00067/AM10/	Lic.No/Date:3110039796 01.09.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09			

67	Case No.: 5/24/83-ALC1/2009	Party Name:A VERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:24/83-ALC1/2009 09.09.2009	Status: Case Deferred
	HQ File :01/83/050/00461/AM10/	RLA File :05/23/040/00007/AM10/	Lic.No/Date:0510248737 02.09.2009	Defer Date:07.10.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 7.10.09			

Date:14.09.2009
Place:New Delhi

S.S.Mohan
Foreign Trade Development Officer